

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3190  
ANSWERED ON:13.12.2011  
DETENTION CAMPS IN ASSAM  
Ajmal Shri Badruddin

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the details of detention camps set up in Assam for the illegal foreigners/ migrants;
- (b) the number of such persons sent to these detention camps so far, camp-wise;
- (c) the number of such foreigners deported;
- (d) whether there is any specific agreement with Bangladesh in this regard;
- (e) if so, whether such persons have been accepted by the Bangladesh Government; and
- (f) if so, the details thereof and if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a)to(f): The Government of Assam has set up three detention camps, namely at Goalpara, Kokrajhar and Silchar to keep the declared foreigners/illegal migrants till deportation to their place of origin. A total of 362 declared foreigners/illegal migrants have been sent to these detention camps till November 2011. The number of foreigners/illegal migrants sent to detention camps are 221 persons in Goalpara, 79 in Kokrajhar and 62 in Silchar. Of this total, 78 persons have been deported to their place of origin till November, 2011.

An agreement between Governments of India and Bangladesh has been signed on Transfer of sentenced persons, which is in operation w.e.f. 13th January, 2011. The issue of taking over of declared illegal migrants has also been taken up with the Government of Bangladesh.